

आयकर अपीलिय अधिकरण न्यायपीठ, रायपुर में ।  
IN THE INCOME TAX APPELLATE TRIBUNAL BENCH, RAIPUR

(At e-Court, PUNE)

BEFORE SHRI R.S.SYAL, VP AND  
SHRI PARTHA SARATHI CHAUDHURY, JM

Sl. No.	ITA No.	Name of Appellant	Name of Respondent	Asst. Year
1.	48/RPR/2017	M/s. Maa Parvati Enterprises Main Road, Near Bajrang Talkies, P.O. Korba (C.G.) PAN : AAQFM7434G	The ITO-2, Korba (C.G)	2010-11
2.	57/RPR/2017	Shri Ajay Kumar Agrawal Prop. M/s. Vedant Steel, Friends Colony, Bhatia Gali, P.O. Raigarh (C.G.) PAN : ACIPA0260C	The DCIT, Circle 1(1), Bilaspur (C.G.)	2010-11
3.	100/RPR/2017	Shri Shiv Kumar Agrawal Prop. M/s. Maa Nathaldai Crusher Udyog, Timerlga, P.O. Sarangarh, Dist. Raigarh (C.G) PAN : AEGPA3136B	The ITO-2, Raigarh (C.G).	2010-11
4.	53/RPR/2018	Smt. Anee Rohda, Prop. M/s. Laxmi Financial Solution, Shop No.15, Dharam Market Station Road, Raipur (C.G) Pin-492 001 PAN : ACMPR6057J	The ITO, Ward 1(4), Raipur	2013-14
5.	154/RPR/2018	Narendra Agrawal S/o. Satyanarayan Agrawal, Sharma Gali, Kotra Road, Raigarh-496 001 PAN : ARFPA0616E	The ITO, Ward-1, Raigarh	2010-11
6.	172/RPR/2017	Shri Kanhaiya Lal Saraf, Sadar Road, P.O. Ambikapur, Dist. Sarguja (C.G.) PAN : APEPS2292D	The ITO, Ward Ambikapur (C.G.)	2010-11

7.	271/RPR/2017	Shri Ashok Kumar Agrawal H. No.28/03, Lal Bagicha Ward, Station Road, Dhamtari (C.G)-493 773 PAN : ACIPA0594R	The ITO, Ward-Dhamtari (C.G.)	2014-15
8.	208/RPR/2018	Hotel Babylon International P. Ltd. Rajiv Gandhi Marg, VIP Road, Raipur (C.G.)-492 001 PAN : AABCH2709M	The ACIT, Circle-3(1), Raipur.	2015-16
9.	20/RPR/2020	Parakh Ram Sahu Village- Arkar, Teh. Gurur Dist. Balod (C.G) Pin-491 222 PAN : APYPR2282L	The ITO -1(2) Bhilai	2010-11
10.	74/RPR/2018	Subhash Chandra Biswas Prop. Latika Construction J.B Apartment, Tikrapara, Bilaspur (C.G.) PAN : AHMPB3430A	The DCIT -1(1) Bilaspur	2006-07
11.	101/RPR/2019	Somani Auto Pvt. Ltd. C/o. Somani Chambers G.E Road, Tatibandh Raipur-492 099 (C.G.) PAN : AAEC5526Q	The ACIT-3(1), Raipur	2015-16
12.	100/RPR/2019	Khyati Ispat (P). Ltd. Jarwah, Hirapur, Raipur (C.G.)-492 001 PAN : AAACK9805C	The ACIT, Central Circle-1, Raipur (C.G.)	2009-10

Assessee by : Shri G.S. Agarwal,  
Shri Praveen Jain/ Smt. Palak Jain  
Shri Sumit Chawla

None Appeared : For Sr. Nos. 4, 5, 6, 10 & 11

Revenue by : Shri Sanjay Kumar,  
Shri Gitesh Kumar

सुनवाई की तारीख / Date of Hearing : 02.07.2021

घोषणा की तारीख / Date of Pronouncement : 02.07.2021

**आदेश / ORDER**

These bunch of appeals preferred by the assesseees for the various assessment years mentioned in the caption emanates from the orders of Commissioner of Income Tax (Appeals) as per the respective grounds of appeal on record.

2. The Ld. Counsel for the assessee submitted that the assessee wants to withdraw the appeals in light of the assessee opting for resolution under the provisions enumerated in the Direct Tax Vivad Se Vishwas Act, 2020 (the VSV Act) and has filed respective withdrawal applications along with Form-3 in this regard. For Sr. Nos.4, 5, 6, 10 & 11, none appeared on behalf of the assessee. However, Form-3 along with withdrawal applications has been filed by the assessee.

3. The Ld. DR has no objection in case the assessee wishes to withdraw the appeals. Hence, we permit the withdrawal. Appeals of assesseees are dismissed being withdrawn.

4. In the result, **all the appeals of assesseees are dismissed as withdrawn.**

Order pronounced on 02<sup>nd</sup> day of July, 2021.

Sd/-  
**R.S.SYAL**  
**VICE PRESIDENT**

Sd/-  
**PARTHA SARATHI CHAUDHURY**  
**JUDICIAL MEMBER**

पुणे / Pune; दिनांक / Dated : 02<sup>nd</sup> July, 2021.  
SB

**आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The Concerned CIT(Appeals).
4. The Concerned CIT.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण,  
रायपुर / DR, ITAT, Raipur.
6. गार्ड फ़ाइल / Guard File.

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आदेशानुसार / BY ORDER,

निजी सचिव / Private Secretary  
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.

		Date	
1	Draft dictated on	02.07.2021	Sr.PS/PS
2	Draft placed before author	02.07.2021	Sr.PS/PS
3	Draft proposed and placed before the second Member		JM/AM
4	Draft discussed/approved by second Member		AM/JM
5	Approved draft comes to the Sr. PS/PS		Sr.PS/PS
6	Kept for pronouncement on		Sr.PS/PS
7	Date of uploading of order		Sr.PS/PS
8	File sent to Bench Clerk		Sr.PS/PS
9	Date on which the file goes to the Head Clerk		
10	Date on which file goes to the A.R		
11	Date of dispatch of order		